

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 656
TO BE ANSWERED ON 05/12/2025

AGRICULTURAL REGULATORY AUTHORITY

656. SHRI R. GIRIRAJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any agricultural regulatory authority to access the agro industries, market potential, trade and commerce to facilitate farmers in the country, if so, the details thereof;
- (b) the list of agriculture products from Tamil Nadu for which MSP is provided and the list of agriculture products not provided MSP;
- (c) the steps taken by Government to fix MSP for all agriculture products; and
- (d) whether Government has any check and monitor system to ensure that the farmers get right MSP for their produce, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a): Agriculture and agricultural marketing is state subject. There is no regulatory authority at central level to regulate and administer agro industries, market potential, trade and commerce. However, e-NAM portal and mobile app provide real time wholesale prices of agricultural produce and AGMARKNET portal provides information on daily arrivals and prices of agricultural produce to facilitate farmers in informed decision making for sale of their produce.

(b) to (d): Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. The inclusion of crops under MSP framework is dependent on several factors which include relatively large shelf life, widely grown, item of mass consumption, essentiality for food security, among others. The 22 mandated crops include 14 Kharif crops viz. paddy, jowar, bajra, maize, ragi, tur (arhar), moong, urad, groundnut, soyabean, sunflower, sesamum, nigerseed, cotton and 6 Rabi crops viz. wheat, barley, gram, masur (lentil), rapeseed & mustard, safflower and two commercial crops viz. jute and copra.

State governments through various procurement agencies monitor that farmers get right MSP, which is credited in farmers' bank accounts via online transfer.

Union Budget for 2018-19 had announced pre-determined principle to keep MSPs at the levels of one and half times of the cost of production. Accordingly, Government had increased MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from the year 2018-19 onwards. The details of MSPs fixed by Government for the year 2025-26 are at **Annexure**.

Annexure**Minimum Support Prices (Marketing Season Wise)**

(in ₹ quintal)

Commodities	
Kharif Crops	KMS 2025-26
Paddy (Common)	2369
Paddy (Grade 'A')	2389
Jowar (Hybrid)	3699
Jowar (Maldandi)	3749
Bajra	2775
Ragi	4886
Maize	2400
Arhar	8000
Moong	8768
Urad	7800
Cotton (Medium Staple)	7710
Cotton (Long Staple)	8110
Groundnut	7263
Sunflower Seed	7721
Soyabean Yellow	5328
Sesamum	9846
Nigerseed	9537
Rabi Crops	RMS 2026-27
Wheat	2585
Barley	2150
Gram	5875
Masur	7000
Rapeseed & mustard	6200
Safflower	6540
Commercial Crops	2025-26
Jute	5650
	2025
Copra (milling)	11582
Copra (ball)	12100

KMS- Kharif Marketing Season

RMS- Rabi Marketing Season
